NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/25(CAA)/CB/2017

NAME OF THE TRANSFEROR

: G G ORGANICS PVT LTD

NAME OF THE TRANSFERRE

: G G ORGANICS CARE PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

. S.A. INBAVADIVU

BDVOCADE

ORDER

Shri S A Inbavadivu, counsel for the applicant present and prayed two weeks' time for filing affidavit of the creditors of the company. Time enlarged at request. Put up on 30.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)